

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 4678
TO BE ANSWERED ON 24TH MARCH, 2021**

EMPLOYEE TRANSFER POLICY IN BSNL

4678. DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether BSNL has employee transfer policy and if so, the details thereof;
- (b) whether the provision of posting of husband and wife in the same station/SSA/Circle is available in the said transfer policy and if so, the details thereof; and
- (c) whether the BSNL employees, i.e., husband/wife is exempted from transfer in case of longest stay in SSA/ Circle when husband/wife is an employee of State Government or State PSU and if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI SANJAY DHOTRE)**

(a) Bharat Sanchar Nigam Limited (BSNL) has informed that it has a transfer policy which was notified in May, 2008.

(b) & (c) With regard to posting of husband and wife in the same station/SSA/Circle, the provision in the transfer policy of 2008 is as below:

“As far as possible and within the constraints of administrative feasibility, request for posting of husband and wife at the same station shall be considered if the employee’s spouse is serving in Central/State Government or a Public Sector Undertaking (PSU)”
